

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

LOK SABHA

UNSTARRED QUESTION NO. 701

ANSWERED ON 07.12.2023

DATA OF WATER BODIES

701. DR. SUJAY RADHAKRISHNA VIKHE PATIL DR. SHRIKANT EKNATH SHINDE
DR. HEENA VIJAYKUMAR GAVIT PROF. RITA BAHUGUNA JOSHI
DR. KRISHNA PAL SINGH YADAV

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) whether the Government has data of all water-bodies, both natural and man-made in the States of Maharashtra, Madhya Pradesh and Uttar Pradesh and if so, the detail thereof;
- (b) whether the Government has data of all the water-bodies separately in urban and rural areas in the States of Maharashtra, Uttar Pradesh and Madhya Pradesh and if so, the details thereof; and
- (c) whether the Government plans to ensure that the rural areas in the State of Maharashtra, Uttar Pradesh and Madhya Pradesh continue their reliance on water conservation schemes and if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI BISHWESWAR TUDU)

(a) & (b) The Ministry of Jal Shakti conducted the first census of water bodies in collaboration with the states and in convergence with the sixth minor irrigation census (reference year 2017-18), under the centrally sponsored scheme – “Irrigation Census” with the objective of developing a national database for all water bodies. The information on important aspects of the water bodies like type, condition, status of encroachments, use, storage capacity etc. were captured by the states during the census and the report was published in March 2023. Information on number of natural and man-made water bodies in rural and urban areas in the States of Maharashtra, Uttar Pradesh and Madhya Pradesh as available from the first census of water bodies is given in the **Annexure I**.

(c) Water is a State subject and planning, funding, execution and maintenance of water bodies, including their restoration, rejuvenation and conservation, is addressed by the State Government concerned. Central Government supplements the efforts of the States through technical and financial support. Central Assistance to States are being provided in the area of water conservation through various Government of India programmes like Pradhan Mantri Krishi Sinchayee Yojana (PMKSY), Mahatma Gandhi National Rural Employment Guarantee Scheme (MNREGS), Atal Mission for Rejuvenation and Urban Transformation (AMRUT) 2.0, “Jal Shakti Abhiyan: Catch The Rain” (JSA:CTR) campaign, Mission Amrit Sarovar etc.

ANNEXURE I

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF UNSTARRED QUESTION NO.701 TO BE ANSWERED IN LOK SABHA ON 07.12.2023 REGARDING “DATA OF WATER BODIES”.

Number of natural and man-made water bodies in rural and urban areas reported in the first Census of Water bodies

State	No. of water Bodies								
	Natural			Man made			Total		
	Rural	Urban	Total	Rural	Urban	Total	Rural	Urban	Total
Maharashtra	565	9	574	95778	710	96488	96343	719	97062
Madhya Pradesh	16600	493	17093	64412	1138	65550	81012	1631	82643
Uttar Pradesh	218639	4511	223150	21500	437	21937	240139	4948	245087
